COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 185 OF 2017

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. S. Vallinayagam

Ms. S. Amali for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.02.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt